

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1954**

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

BILLS FROM STATE GOVERNMENTS

1954. SHRI CHANDESHWAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received several Bills from various State Governments for approval;

(b) if so, the names of the Bills received between 2014-22 indicating those approved and pending so far along with the reasons for pendency, State/UT-wise including Bihar; and

(c) the time by which the pending Bills are likely to be approved?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c): The State/UT-wise names of the Bills received between 2014-2022 and assented to by the Hon'ble President of India are given at Annexure-I. State/UT-wise names of the Bills received between 2014-2022 for obtaining assent of Hon'ble President of India and which have been processed in consultation with the nodal Central Ministries and Departments are given at Annexure-II. In case of observations from the nodal Ministries/Departments, the clarifications/comments of concerned States are sought. The consultation process in such cases and obtaining comments/clarifications from the stakeholders takes time and therefore no fixed time schedule can be prescribed for such approval.

**State/UT-wise names of Bills Received and
Assented to by Hon'ble President of India during 2014-2022**

<u>Andhra Pradesh</u>	
S. No.	
1.	The Contract Labour (Regulation and Abolition) (Andhra Pradesh Amendment) Bill, 2015.
2.	The Factories (Andhra Pradesh Amendment) Bill, 2015.
3.	The Industrial Disputes (Andhra Pradesh Amendment) Bill, 2015.
4.	The Andhra Pradesh Special Courts Bill, 2015.
5.	The Andhra Pradesh Electricity Laws (Andhra Pradesh Amendment) Bill, 2016.
6.	The Andhra Pradesh Forest (Amendment) Bill, 2016
7.	The Registration (Andhra Pradesh Amendment) Bill, 2016
8.	The Dentist (Andhra Pradesh Amendment) Bill, 2017.
9.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Andhra Pradesh Amendment), Bill, 2017.
10.	The Andhra Pradesh Maritime Board Bill, 2018.
11.	The Code of Criminal Procedure (Andhra Pradesh Amendment) Bill, 2018.
12.	The Registration (Andhra Pradesh Amendment) Bill, 2019
13.	The Andhra Pradesh State Commission for Schedule Tribes Bill, 2019
14.	The Andhra Pradesh Electricity Duty (Amendment) Bill, 2020
15.	The Andhra Pradesh State Commission for Scheduled Castes Bill, 2019
<u>Assam</u>	
16.	The Assam Protection of Interests of Depositors (In Financial Establishments) Amendment Bill, 2014
17.	The Assam Witch Hunting (Prohibition, Prevention and Protection) Bill, 2015
18.	The Assam Gratuity (Amendment) Bill, 2015
19.	The Plantations Labour (Assam Amendment) Bill, 2017 (Bill No. XXXII of 2017)
20.	The Industrial Disputes (Assam Amendment) Bill, 2017
21.	The Factories (Assam Amendment) Bill, 2020
22.	The Contract Labour (Regulation and Abolition) (Assam Amendment) Bill, 2020
23.	The Industries Disputes (Assam Amendment) Bill, 2020
24.	The Assam Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Bill, 2020
25.	The Registration (Assam Amendment) Bill, 2021
<u>Arunachal Pradesh</u>	
26.	The Industrial Disputes (Arunachal Pradesh Amendment) Bill, 2020
27.	The Contract Labour (Regulation and Abolition (Arunachal Pradesh Amendment) Bill, 2020
<u>Bihar</u>	
28.	The Bihar Agricultural and Rural Area Development Agency (Repeal) Bill, 2017.
29.	The Bihar State Water and Sewage Board (Repeal) Bill, 2017.
30.	The Bihar Industrial Area Development Authority (Amendment) Bill, 2017-
31.	Dowry Prohibition (Bihar Amendment) Repeal, Bill 2018.
32.	The Industrial Dispute (Bihar Amendment) Bill, 2018.
33.	The Factories (Bihar Amendment) Bill, 2020
34.	The Industrial Dispute (Bihar Amendment) Bill, 2020
35.	The Contract Labour (Regulation & Abolition) Bihar Amendment Bill, 2020

<u>Chhattisgarh</u>	
36.	The Indian Forest (Chhattisgarh Amendment) Bill, 2014.
37.	The Industrial Disputes (Chhattisgarh Amendment) Bill, 2015.
38.	Chhattisgarh Special Courts Bill, 2015.
39.	The Chhattisgarh MadhyasthamAdhikaran (Sansodhan) Vidheyak, 2015.
40.	The Chhattisgarh High Court (Appeal to Division Bench) amendment Bill, 2015.
41.	The Chhattisgarh Shram Kalyan Nidhi (Sansodhan) Vidheyak, 2015.
42.	The Chhattisgarh Ayurvigyan Parishad (Amendment) Vidheyak, 2016.
43.	The Chhattisgarh Nagar Tatha Gram Nivesh (Amendment And Validation) Bill, 2017.
44.	The Chhattisgarh Shops and Establishments (Regulation of Employment and Condition of Service, Bill, 2017.
45.	The Chhattisgarh Industrial Employment (Standing Orders) Amendment, Bill, 2017.
<u>Goa</u>	
46.	The Industrial Disputes (Goa Amendment) Bill, 2020
47.	The Factories (Goa Amendment) Bill, 2020
48.	The Contract Labour (Regulation and Abolition) (Goa Amendment) Bill, 2020
49.	The Registration (Goa Amendment) Bill, 2022
<u>Gujarat</u>	
50.	The Presidency Small Cause Courts (Gujarat Amendment) Bill, 2015.
51.	The Provincial Small Cause Courts (Gujarat Amendment) Bill, 2015.
52.	The Labour Laws (Gujarat Amendment) Bill, 2015
53.	The Gujarat Control of Terrorism and Organized Crime Bill, 2015
54.	The Gujarat Agricultural Lands Ceiling (Amendment) Bill, 2017
55.	The Registration (Gujarat Amendment) Bill, 2016.
56.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Gujarat Amendment) Bill, 2016.
57.	The Cigarettes' and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Gujarat Amendment), Bill, 2017.
58.	The Code of Criminal Procedure (Gujarat Amendment) Bill, 2017.
59.	The Gujarat Prevention of Fragmentation and Consolidation of Holdings (Amendment) Bill, 2018-
60.	The Registration (Gujarat Amendment) Bill, 2018-
61.	The Gujarat Scheduled Castes Scheduled Tribes and other Backward Classes (Regulation of Issuance and verification of Caste certificate), Bill, 2018.
62.	The Gujarat Ownership of Flats (Amendment) Bill, 2018.
63.	The Criminal Law (Gujarat Amendment) Bill, 2018.
64.	The Gujarat Agricultural Land Ceiling (Amendment) Bill, 2019.
65.	The Gujarat Housing Board (Amendment) Bill, 2019
66.	The Gujarat Prohibition of Transfer of Immovable Property and Provision for Protection of Tenants from Eviction from Premises in Disturbed Areas (Amendment) Bill, 2019.
67.	The Indian Partnership (Gujarat Amendment) Bill, 2019.
68.	The Industrial Dispute (Gujarat Amendment) Bill, 2020
69.	The Contract Labour Regulation & Abolition (Gujarat Amendment) Bill, 2020
70.	The Small Cause Court Laws (Gujarat Amendment) Bill, 2020
71.	The Child and Adolescent Labour (Prohibition and Regulation) (Gujarat Amendment) Bill, 2020
72.	Code of Criminal Procedure (Gujarat Amendment) Bill, 2021
73.	The Indian Partnership (Gujarat Amendment) Bill, 2021

<u>Haryana</u>	
74.	The Indira Gandhi University, Meerpur (Amendment) Bill, 2014
75.	The Haryana GauvanshSanrakshan and Gausamvardhan Bill, 2015.
76.	The Indian Penal Code (Haryana Amendment) Bill, 2014.
77.	The Code of Criminal Procedure (Haryana Amendment) Bill, 2014.
78.	The Payment Of Wages (Haryana Amendment) Bill, 2016.
79.	The Industrial Disputes (Haryana Amendment) Bill, 2016.
80.	Shri Krishna AYUSH University Kurukshetra Bill, 2016.
81.	The Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement (Haryana Amendment) Bill, 2017.
82.	The PEPSU Tenancy and Agricultural Lands (Haryana Amendment) Bill, 2017-
83.	The Criminal Law (Haryana Amendment), Bill, 2018.
84.	The Motor Vehicles (Haryana Amendment) Bill, 2018.
85.	The Factories Haryana (Amendment) Bill, 2018.
86.	The Haryana Dholidar, Butimar, Bhonededar and Muqararidar (Vesting of Proprietary Rights) Amendment Bill, 2018.
87.	The Prohibition of Child Marriage (Haryana Amendment) Bill, 2020
<u>Himachal Pradesh</u>	
88.	The Himachal Pradesh Lokayukta Bill, 2014.
89.	The Himachal Pradesh Early Childhood Care and Education Centers (Registration and Regulation) Bill, 2017
90.	The Industrial Disputes (Himachal Pradesh Amendment) Bill, 2020
91.	The Contract Labour (Regulation and Abolition) (Himachal Pradesh Amendment) Bill, 2020
92.	The Himachal Pradesh Lokayukta (Amendment) Bill, 2021
<u>Jharkhand</u>	
93.	The Factories (Jharkhand Amendment) Bill, 2015
94.	The Jharkhand Special Court Bill, 2016.
95.	The Court Fees (Jharkhand Amendment) Bill, 2016.
96.	The Bihar and Orissa Public Demand recovery (Jharkhand Amendment) Bill, 2016.
97.	The Industrial Disputes (Jharkhand Amendment) Bill, 2016.
98.	The Right to fair compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Jharkhand Amendment) Bill, 2017
99.	The Bengal, Agra and Assam Civil Codes (Jharkhand Amendment) Bill, 2018
100.	The Court Fees (Jharkhand Amendment) Bill, 2017.
101.	The Indian Stamp (Jharkhand Amendment) Bill, 2018
102.	The Jharkhand University of Technology (Amendment) Bill, 2018.
103.	The Code of Criminal Procedure (Jharkhand Amendment) Bill, 2020
<u>Karnataka</u>	
104.	The Indian Succession (Karnataka Amendment) Bill, 2014
105.	The Karnataka State Motor Vehicle (Special Provisions) Bill, 2015.
106.	The Karnataka Maritime Board Bill, 2015.
107.	The Prohibition of Child Marriage (Karnataka Amendment) Bill, 2016
108.	The Karnataka Transparency in Public Procurement (Amendment) Bill, 2016
109.	The Karnataka Good Samaritan and Medical Professional (Protection and regulation during emergency situations) Bill, 2016.
110.	The Minimum Wages (Karnataka Amendment) Bill, 2017.
111.	The Karnataka Land Reform (Amendment) Bill, 2016.
112.	The Prevention of Cruelty to Animals (Karnataka Second Amendment) Bill, 2017.
113.	The Karnataka Extension of Consequential Seniority to Government Servants Promoted on the basis of Reservation (to the posts in the civil services of the state) Bill, 2017.
114.	The Karnataka Runa ParihaaraVidheyak, 2018.
115.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Karnataka Amendment) Bill, 2019.
116.	The Code of Criminal Procedure (Karnataka Amendment) Bill, 2021

<u>Kerala</u>	
117.	The Payment of wages (Kerala Amendment) Bill, 2015.
118.	The Hindu Succession (Kerala Amendment) Bill, 2015.
119.	The Minimum Wages (Kerala Amendment) Bill, 2016.
120.	The Industrial Disputes (Kerala Amendment) Bill, 2016.
<u>Madhya Pradesh</u>	
121.	The Criminal Law (Madhya Pradesh Amendment) Bill, 2014.
122.	The Registration (Madhya Pradesh Amendment) Bill, 2014.
123.	The Madhya Pradesh Labour Laws (Amendment) and Miscellaneous Provisions Bill, 2015 – to obtain concurrence of Hon’ble President of India.
124.	The Indian Stamp (Madhya Pradesh Amendment) Bill, 2016
125.	The Madhya Pradesh Bhumiswamievambataikarkehiton ka sanrakshanvidheyak, 2016
126.	The Criminal Law (Madhya Pradesh Amendment bill),2019
127.	The Code of Civil Procedure (Madhya Pradesh Amendment) Bill, 2020
<u>Maharashtra</u>	
128.	The Maharashtra Money - landing (Regulation) Bill, 2014
129.	The Factories (Maharashtra Amendment) Bill, 2015
130.	The Maharashtra Acupuncture System of Therapy Bill, 2015.
131.	The Maharashtra Prevention of Dangerous Activities of Slumlords, Bootleggers, Drug-offenders, Dangerous Persons and Video Pirates (Amendment) Bill, 2015
132.	The Code of Criminal Procedure (Maharashtra Amendment) Bill, 2015.
133.	The Contract Labour (Maharashtra Amendment), Bill 2016.
134.	The Maharashtra Protection of People from Social Boycott (Prevention, Prohibition and Redressed) Bill, 2016
135.	The Prevention of Cruelty to Animals (Maharashtra Amendment) Bill, 2017.
136.	The Maharashtra Agricultural Lands (Ceiling and Holdings) (Amendment) Bill, 2017.
137.	The Maharashtra Media Persons and Media Institutions (Prevention of Violence and damage or Loss to property) Bill, 2017.
138.	The Maharashtra Public Trust (Amendment) Bill, 2017.
139.	The Maharashtra Essential Services Maintenance Bill, 2017.
140.	The Apprentices (Maharashtra Amendment) Bill, 2017.
141.	The Indian Partnership (Maharashtra Amendment) Bill, 2017
142.	The Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) (Amendment) Bill, 2017.
143.	The Indian Penal Code and Code of Criminal Procedure (Maharashtra Amendment) Bill, 2017.
144.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Maharashtra Amendment) Bill, 2018
145.	The Maharashtra Apartment Ownership (Amendment) Bill, 2018
146.	The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Maharashtra Amendment) Bill, 2018.
147.	The Code of Civil Procedure (Maharashtra Amendment) Bill, 2018
148.	The Maharashtra Housing and Area Development (Amendment) Bill, 2020
149.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Maharashtra Amendment) Bill, 2020
<u>Manipur</u>	
150.	The Manipur Lokayukta Bill, 2014.
151.	The Protection of Manipur People Bill, 2015
152.	The Indian Forest (Manipur Amendment) Bill, 2018
153.	The Code of Criminal Procedure (Manipur Third Amendment) Bill, 2022

<u>Odisha</u>	
154.	The Odisha Lokayukta Bill, 2014
155.	The Industrial Disputes (Odisha Amendment) Bill, 2020
156.	The Contract Labour (Registration and Abolition) (Odisha Amendment) Bill, 2020
157.	The Factories (Odisha Amendment) Bill, 2020
158.	The Odisha Maritime Board Bill, 2020
<u>Punjab</u>	
159.	The Punjab Labour Welfare Fund (Amendment) Bill, 2014.
160.	The Punjab Prevention of Damage to Public and Private Property Bill, 2014.
161.	The Commissions for Protection of Child Rights (Punjab Amendment) Bill, 2014.
162.	The Cigarettes & Other Tobacco Products (Prohibition of Advertisement & Regulation of Trade & Commerce, production, supply Distribution (Punjab Amendment) Bill, 2018.
163.	The Indian Partnership (Punjab Amendment) Bill, 2021
<u>Rajasthan</u>	
164.	The Apprentices (Rajasthan Amendment) Bill, 2014.
165.	The Contract Labour (Regulation and Abolition) (Rajasthan Amendment) Bill, 2014.
166.	The Factories (Rajasthan Amendment) Bill, 2014.
167.	The Industrial Disputes (Rajasthan Amendment) Bill, 2014.
168.	The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2014
169.	The Rajasthan Camel (Prohibition of Slaughter and Regulation of Temporary Migration of Export) Bill, 2015.
170.	The Rajasthan Special Economic Zone Bill, 2015.
171.	The Right of Children to free and compulsory Education (Rajasthan Amendment) Bill, 2015
172.	The Rajasthan Land Pooling Schemes Bill, 2016
173.	The Rajasthan homoeopathic Medicine (Amendment) Bill, 2017.
174.	The Rajasthan Rent Control (Amendment) Bill, 2017
175.	The Rajasthan Municipalities (Amendment) Bill, 2017.
176.	The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2017
177.	The Rajasthan Bovine Animal (Prohibition of Slaughter and Regulation of Temporary Migration of export) (Amendment) Bill, 2018
178.	The Rajasthan Apartment Ownership Bill, 2015
179.	The Cigarettes and other Tobacco Products (Prohibition of advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution (Rajasthan Amendment) Bill, 2019
<u>Tamil Nadu</u>	
180.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Tamil Nadu Amendment) Bill, 2014.
181.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Tamil Nadu Second Amendment) Bill, 2014
182.	The Prevention of Cruelty to Animals (Tamil Nadu Amendment) Bill, 2017.
183.	The Tamilnadu Admission to Post Graduate Courses in Medicine and dentistry Bill, 2017.
184.	The Tamil Nadu Vanniyakula Kshatriya Public Charitable Trusts and Endowments (Protection and Maintenance) Bill, 2018.
185.	The Chennai City Civil Code (Amendment) Bill, 2018
186.	The Tamil Nadu Forest (Amendment) Bill, 2018.
187.	The Tamil Nadu Private Schools (Regulation) Bill, 2018
188.	The Industrial Disputes (Tamil Nadu Amendment) Bill, 2019.
189.	The Tamil Nadu Forest (Amendment) Bill, 2019.
190.	The Tamil Nadu Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation) Bill, 2019.
191.	The Tamil Nadu Land Acquisition law (Revival of operation, Amendment and validation) Bill – 2019
192.	The Registration (TamilNadu Amendment) Bill, 2021
193.	The Tamil Nadu Apartment Ownership Bill, 2022

<u>Telangana</u>	
194.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Telangana Amendment) Bill, 2016.
195.	The Telangana Prevention of Dangerous Activities of Bootleggers, Dacoits, Drug-Offenders, Goondas, Immoral Traffic offenders and Land- Grabbers (Amendment) Bill, 2017
196.	The Indian Stamp (Telangana Amendment), 2020
<u>Tripura</u>	
197.	The Criminal Law (Tripura Amendment) Bill, 2018.
198.	The Tripura Industries (Facilitation) Bill, 2018.
199.	The Payment of Gratuity (Tripura Amendment) Bill, 2021
<u>Uttarakhand</u>	
200.	The Indian Stamp (Uttarakhand Amendment) Bill. 2015.
201.	The Code of Criminal Procedure (Uttarakhand Amendment) Bill, 2019
202.	The Contract Labour (Regulation & Abolition) (Uttarakhand Amendment) Bill, 2019
203.	The Industrial Disputes (Uttarakhand Amendment) Bill, 2020
204.	The Uttarakhand Civil Laws (Amendment) Bill, 2021
<u>Uttar Pradesh</u>	
205.	The Uttar Pradesh Civil Laws (Amendment) Bill, 2015
206.	The Indian Stamp (Uttar Pradesh Amendment) Bill, 2015
207.	The Uttar Pradesh Gangsters and Anti-Social Activities (Prevention) (Amendment) Bill, 2015.
208.	The Uttar Pradesh Control of Goondas (Amendment) Bill, 2015.
209.	The Uttar Pradesh Protection of Interest of Depositors in Financial Establishment Bill, 2016.
210.	The Uttar Pradesh Dukan and Vanijyaadhithan (sansodhan) Vidheyak, 2017
211.	The Contract Labour (Regulation and Abolition) (Uttar Pradesh Amendment) Bill, 2017.
212.	The motor transport workers (Uttar Pradesh Amendment) Bill, 2017.
213.	The Minimum Wages (Uttar Pradesh Amendment) Bill 2017.
214.	The Industrial Employment (Standing Order) (Uttar Pradesh Amendment) Bill, 2017.
215.	The Sales Promotion Employees (Condition of Service) (Uttar Pradesh Amendment) Bill, 2017
216.	The equal remuneration (Uttar Pradesh amendment) Bill, 2017.
217.	The Factories (Uttar Pradesh Amendment) Bill, 2017
218.	The Payment of wages (Uttar Pradesh Amendment) Bill, 2017
219.	The Employees Compensation (Uttar Pradesh Amendment) Bill, 2017.
220.	The Building and other Construction workers' welfares (Uttar Pradesh Amendment) Bill, 2017
221.	The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) (Uttar Pradesh Amendment) Bill, 2018-President's Assent thereon under Article 201 of the Constitution of India.
222.	The Code of Criminal Procedure (Uttar Pradesh Amendment) Bill, 2018
223.	The Civil Laws (Uttar Pradesh Amendment) Bill, 2019.
224.	The Trade Union (Uttar Pradesh Amendment) Bill, 2020
225.	The Factories (Uttar Pradesh Amendment) Bill, 2020
226.	The Uttar Pradesh Industrial Disputes (Second Amendment) Bill, 2020
227.	The Societies Registration (Uttar Pradesh Amendment) Bill, 2021
<u>West Bengal</u>	
228.	The West Bengal Protection of Interest of Depositors in Financial Establishments (Amendment) Bill, 2015.
229.	The Factories (West Bengal Amendment) Bill, 2015.
230.	The Industrial Disputes (West Bengal Amendment) Bill, 2016

<u>GNCT of Delhi</u>	
231.	The Delhi Netaji Subhas University of Technology Bill, 2017.
232.	The Working Journalist and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Delhi Amendment) Bill 2015 (Bill No. 12 of 2015).
233.	The Ministers of the Government of National Capital Territory of Delhi (Salaries and Allowances) (Amendment) Bill 2022.
234.	The Members of Legislative Assembly of the National Capital Territory of Delhi (Salaries Allowances, Pension etc.) (Amendment) Bill, 2022.
235.	The Salary and Allowance of the Chief Whip in the Legislative Assembly of the National Capital Territory of Delhi (Amendment) Bill, 2022.
236.	The Speaker and Deputy Speaker of the Legislative Assembly of the National Capital Territory of Delhi (Salaries and Allowances) (Amendment) Bill, 2022.
237.	The Leader of Opposition in the Legislative Assembly of the National Capital Territory of Delhi (Salaries and Allowances) (Amendment) Bill, 2022.
238.	The Minimum Wages (Delhi) Amendment Bill, 2017.
<u>Puducherry</u>	
239.	The Salary, Allowances and Pensions of Members of the Legislative Assembly (Puducherry) Amendment Bill, 2018.
240.	The Puducherry Civil Courts (Amendment) Bill, 2015.
241.	The Puducherry Protection of Interests of Depositors in Assented financial Establishment (Amendment) Bill, 2017.
242.	The Puducherry Civil Courts (Amendment) Bill, 2017. (No. 6 of 2017)
243.	The Prevention of Cruelty of Animals (Puducherry Amendment) Bill 2017
244.	The Societies Registration (Puducherry) Amendment Bill 2020 (Bill No. 8 of 2020)
245.	The Puducherry Technological University Bill, 2019 (Bill No. 6 of 2019)
246.	The Puducherry Settlement of Arrears Bill, 2020 (Bill No. 6 of 2020)
247.	The Puducherry Civil Courts (Amendment) Bill, 2022

State/UT-wise names of Bills received and processed during 2014-22

ANDHRA PRADESH	
S.No.	Name of the Bills
1.	The Andhra Pradesh Kapu (Reservation of Seats in Educational Institutions and of Appointments or Posts in the Services under the State) Bill, 2017.
2.	The Factories (Andhra Pradesh Amendment) Bill, 2019
3.	The Industrial Disputes (Andhra Pradesh Amendment) Bill, 2019
4.	The Labour Laws (Andhra Pradesh Amendment for Compounding of Offences) Bill, 2019
5.	The Andhra Pradesh Electricity Laws (Andhra Pradesh Amendment) Bill, 2019
6.	The Andhra Pradesh Disha Bill – Criminal Law (Andhra Pradesh Amendment) Bill, 2019
7.	The Andhra Pradesh Disha (Andhra Pradesh Special Courts for Specified Offences against Women and Children) Bill, 2020
8.	The Andhra Pradesh Land Titling Bill, 2022
9.	The Indian Stamp (Andhra Pradesh Amendment) Bill, 2022
ASSAM	
10.	The Factories (Assam Second Amendment) Bill, 2020
11.	The Registration (Assam Amendment) Bill, 2022
ARUNACHAL PRADESH	
12.	The Factories (Arunachal Pradesh Amendment) Bill, 2020.
BIHAR	
13.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Bihar Amendment) Bill, 2017.
14.	The Bihar Civil Courts Bill, 2020.
15.	The Bihar Sugarcane (Regulation of Supply and Purchase) Amendment Bill, 2022
16.	The Bihar Molasses (Control) Amendment Bill 2022

CHHATTISGARH	
17.	The Chhattisgarh Labour Laws Amendment and Miscellaneous Provisions Bill, 2017
18.	The Chhattisgarh Protection of Depositors' Interest (Amendment) Bill, 2017
GOA	
19.	The Goa Requisition and Acquisition of Property Bill, 2017
20.	The Goa Buildings (Lease, Rent and Eviction) Control (Amendment) Bill, 2022
21.	The Registration (Goa Amendment) Bill, 2022
GUJARAT	
22.	The Registration (Gujarat Amendment) Bill, 2020.
23.	The Factories (Gujarat Amendment) Bill, 2020.
24.	The Labour Laws (Gujarat Amendment) Bill, 2020
25.	The Gujarat Goonda and Anti-Social Activities (Prevention) Bill, 2020
26.	The Gujarat Electricity Industry (Reorganisation and Regulation) (Amendment) Bill, 2022.

HIMACHAL PRADESH	
27.	The Drugs and Cosmetics)Himachal Pradesh Amendment (Bill, 2016.
28.	The Narcotic Drugs and Psychotropic Substances (Himachal Pradesh Amendment) Bill, 2018
29.	The Factories (Himachal Pradesh Amendment) Bill, 2020
HARYANA	
30.	The Electricity (Haryana Amendment) Bill, 2019.
31.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Haryana Amendment) Bill, 2021.
32.	The Haryana Prohibition of Change of Public Utilities Bill, 2022
33.	The Code of Criminal Procedure (Haryana Amendment) Bill, 2022

JHARKHAND	
34.	The Building and other Construction Workers (Regulation of Employment and Conditions of Service) (Jharkhand Amendment) Bill, 2019
35.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Jharkhand Amendment) Bill, 2021
KERALA	
36.	The Malayalam Language (Dissemination and Enrichment) Bill, 2015.
KARNATAKA	
37.	The Right of Children to Free and Compulsory Education Karnataka (Amendment) (Bill, 2015
38.	The Karnataka Transgenic And Genetically Modified Cotton Seeds) Fixation of Sale Price And Payment of Compensation (Bill, 2015
39.	The Karnataka Societies Registration (Amendment) Bill, 2021
40.	The Criminal Law Amendment Ordinance, 1944 (Karnataka Amendment) Bill, 2022
MANIPUR	
41.	The Manipur People Bill, 2018.
42.	The Manipur Protection from Mob Violence Bill, 2018.
43.	The Manipur Shops and Establishment (Regulation of Employment and Conditions of Service) Bill, 2021.
44.	The Factories (Manipur Amendment) Bill, 2022
45.	The Legal Metrology (Manipur First Amendment) Bill, 2022.
MEGHALAYA	
46.	The Meghalaya Residents Safety and Security Bill, 2020
MADHYA PRADESH	
47.	The Criminal Law (Madhya Pradesh Amendment) Bill, 2021

MAHARASHTRA	
48.	The Maharashtra Yoga and Naturopathy Bill, 2016
49.	The Electricity (Maharashtra Amendment) Bill, 2018
50.	The Maharashtra Protection of Interest of Depositors (In Financial Establishment) (Amendment) Bill, 2018
51.	The Maharashtra Prevention of Dangerous Activities of Slumlords, Bootleggers, Drug-Offenders, Dangerous Persons, Video Pirates, Sand Smugglers and Persons engaged in Black-marketing of Essential Commodities (Amendment) Bill, 2018
52.	The Code of Criminal Procedure (Maharashtra Amendment) Bill, 2018
53.	The Drugs and Cosmetics (Maharashtra Amendment) Bill, 2018
54.	The Indian Penal Code and the Code of Criminal Procedure (Maharashtra Amendment) Bill, 2018
55.	The Food Safety and Standards (Maharashtra Amendment) Bill, 2020
56.	The Shakti Criminal Laws (Maharashtra Amendment) Bill, 2020
57.	The Maharashtra Exclusive Special Courts (for certain offences against Women and Children Under SHAKTI Law) Bill, 2020
MIZORAM	
58.	The Mizoram Maintenance of Household Registers Bill, 2019
ODISHA	
59.	The Odisha Underground Pipelines, Cable and Duct (Acquisition of Right of User in Land) Bill, 2015.
PUNJAB	
60.	The Punjab Forfeiture of Illegally Acquired Property Act, 2017
61.	The Code of Criminal Procedure (Punjab Amendment) Bill, 2018 and The Indian Penal Code (Punjab Amendment) Bill, 2018
62.	The Prevention of Cruelty to Animals(Punjab Amendment) Bill, 2019
63.	The Prisons (Punjab Amendment) Bill, 2021

RAJASTHAN	
64.	The Rajasthan Protection from Lynching Bill, 2019.
65.	The Rajasthan Prohibition of Interference with the Freedom of matrimonial alliances in the name of Honour and Tradition Bill, 2019
66.	The Registration (Rajasthan Amendment) Bill, 2021
67.	The Criminal Laws (Rajasthan Amendment) Bill, 2021.
68.	The Code of Civil Procedure (Rajasthan Amendment) Bill, 2020.
SIKKIM	
69.	The Code of Criminal Procedure (Amendment) Bill, 2022
TAMILNADU	
70.	The Indian Penal Code (Tamil Nadu Amendment) Bill, 2021.
71.	The Tamil Nadu Admission to Undergraduate Medical Degree Courses Bill, 2021
72.	The Chikkaiah Naicker College, Erode (Transfer and Vetting) Bill, 2022.
TELANGANA	
73.	The Telangana Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of seats in Educational Institutions and of Appointments or posts in the Services under the State) Bill, 2017.
74.	The Indian Stamp (Telangana Amendment) Bill, 2021.
TRIPURA	
75.	The Payment of Gratuity (Tripura Amendment) Bill, 2021
UTTARAKHAND	
76.	The Trade Union (Uttarakhand Amendment) Bill, 2020.
77.	The Payment of Bonus (Uttarakhand Amendment) Bill, 2020.
78.	The Uttarakhand (U.P. Industrial Disputes Act, 1947 (Uttarakhand Amendment) Bill, 2020.

UTTAR PRADESH	
79.	The Uttar Pradesh Municipal Corporation (Amendment) Bill, 2015.
80.	The Uttar Pradesh Municipal Laws (Amendment) Bill, 2015
81.	The Uttar Pradesh Lokayukta and Up-Lokayuktas (Amendment) Bill, 2015.
82.	The Uttar Pradesh Madarsa (Payment of Salaries of Teachers and Other Employees) Bill, 2016.
83.	The Uttar Pradesh Control of Organized Crime Bill, 2017.
84.	The Industrial Disputes (Uttar Pradesh Amendment) Bill, 2020.
85.	The Building and other construction workers (Regulation of Employment and Conditions of Service) (Uttar Pradesh Amendment) Bill, 2020.
86.	The Uttar Pradesh Government Property (Management and Disposal) Bill, 2020.
87.	The Uttar Pradesh Education Services Tribunal Bill, 2021.
88.	The Uttar Pradesh Prevention of Defacement of Public and Private Property Bill, 2021.
89.	The Code of Criminal Procedure (Uttar Pradesh Amendment) Bill, 2021.
WEST BENGAL	
90.	The West Bengal Estates Acquisition (Amendment) Bill, 2017.
91.	The Code of Criminal Procedure (West Bengal Amendment) Bill, 2018.

<u>GNCT of Delhi</u>	
92.	The Delhi Sikh Gurudwaras (Amendment) Bill, 2022.
93.	The Electricity Reforms (Amendment) Bill, 2022" (Bill No. 06 of 2022.
<u>Puducherry</u>	
94.	The Puducherry Lokayukta Bill, 2018.
95.	The Puducherry Ease of Doing Business (Service Delivery) Bill, 2021
